



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2016-17/166

DCM (Plg) No.1500/10.27.00/2016-17

December 01, 2016

The Chairman / Managing Director/ Chief Executive Officer,
Public Sector Banks/ Private Sector Banks / Foreign Banks/ Regional Rural
Banks / Urban Cooperative Banks/ State Cooperative Banks

Dear Sir,

Information from Unauthenticated Sources – Advisory to banks

In the wake of the withdrawal of legal tender character from the Specified Bank Notes (SBNs), Reserve Bank of India has been, from time to time, issuing instructions to the banks through the website of RBI (www.rbi.org.in) and official [mail](#).

2. It has been reported that certain guidelines / instructions purported to be issued by RBI are being circulated in the social media by some unscrupulous elements creating confusion in the minds of the public/ bank personnel.

3. Banks are, therefore, cautioned to abide by only those instructions which are either uploaded on our website (www.rbi.org.in) or mailed through the official [mail](#).

4. The banks should not rely on other unsecured/ unofficial channels like social media wherein the authenticity of the documents circulated is questionable and not verifiable.

5. Please acknowledge receipt.

Yours faithfully,

(Suman Ray)
General Manager